

(Open court)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Dated, Allahabad, this 1st day of November, 2000

CORAM :

Hon' Mr. Justice R.R.K.Trivedi, VC
Hon' Mr. S. Dayal, AM

By Original application No. 214/99
K. Poonam Srivastava
D/o R.K.L.Srivastava
R/O 127/H.D.L.W., Varanasi

....Applicant

Counsel for the applicant : Sri D.K.Srivastava

versus

1. Chairman, Railway Board, New Delhi
2. General Manager, Diesel Locomotive Works, Varanasi
3. Union of India through the Secretary, Ministry of Railway, New Delhi

....Respondents

Counsel for the respondents : Sri A.Srivastava

ORDER (Open court)
(By Hon' Mr. Justice R.R.K.Trivedi, VC)

By this application applicant has prayed that Respondents may be directed to appoint her in Grade C post as Clerk-cum-Typist against Cultural Quota. Respondents case is a clear case. The applicant is qualified in selection test held post provided were on 6.3.1992. For Cultural Quota, fixed for 2, and in both posts on the basis of test 2 persons have also been appointed. In the circumstances we do not find any merit. Applicant is accordingly dismissed.

No order as to costs.

AM

VC

kkc